

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) Modernization and up-gradation of Immigration services in the country is a Mission Mode Project (MMP) to be undertaken by the Ministry of Home Affairs under the National e-Governance Plan (NeGP). The MMP is titled "Immigration, Visa and Foreigners Registration & Tracking (IVFRT)". This Project aims to develop a secure and integrated service delivery framework to enhance security and facilitation in the Visa issuance process, strengthen the Immigration function besides fortifying the Foreigners Registration Processes for effective tracking of foreigners.

The total estimated cost of the project is Rs.1011 crore. The Project is to be implemented in a planned and phased manner over a period of 4½ years *i.e. w.e.f.* April, 2010 to September, 2014.

With the implementation of this project, all the 169 Indian Missions across the globe, 77 Immigration Check Posts (ICPs), and the Foreigners Regional Registration Offices (FRROs)/Foreigners Registration Offices (FROs) in the country would be linked with the Central Foreigners Bureau (CFB).

Plan to make Bundelkhand a State

†*188. SHRI GANGA CHARAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a plan to make Bundelkhand a State is under consideration of Government;
- (b) if so, by when Bundelkhand State would be formed by Government; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) No, Sir.

- (b) Does not arise.
- (c) Government takes decision on such matters after taking into consideration all relevant factors.

Infiltration in J and K and North Eastern States

†*190. SHRI KAPTAN SINGH SOLANKI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that incidents of infiltration in Jammu and Kashmir and North-Eastern States have risen;
- (b) if so, the details of infiltration/ attempts of infiltration into Jammu-Kashmir and North-Eastern States from across the border during the last one year;
- (c) the number of terrorists whose succeeded in infiltrating and the number of terrorists killed or arrested by security forces during this period; and

† Original notice of the question was received in Hindi.

(d) the details of steps being taken by Government to check infiltration?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) Attempts at infiltration from across the LOC which are mainly in Jammu and Kashmir have shown a marginal increase during the current year, but most of these attempts were foiled.

(b) and (c) The details upto October 2009 are as under:-

Killed	Returned	Surrendered	Apprehended	Successful	Total
88	230	-	9	106	433

(d) The Government in tandem with the State Government, have adopted a multi-pronged approach, to contain cross-border infiltration in Jammu and Kashmir, which includes, *inter-alia*, strengthening of border management and multi-tiered and multi-modal deployment along International Border/Line of Control and infiltration routes, construction of border fencing, improved technology, weapons and equipment for security forces, improved intelligence and operational coordination, synergizing intelligence flow to check infiltration, and pro-active action against the terrorists within the State. The counter infiltration efforts are reviewed periodically at various levels in the State Government and in the Central Government.

Amendment in present patent law

†192. SHRI PRABHAT JHA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government thinks that the present patent law is a hindrance in the economic independence of the country;

(b) if so, whether there should be amendment in present patent law; and

(c) if so, the efforts Government is making to amend the present patent law?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) No, Sir.

(b) and (c) Do not arise.

Amount for modernization of police to states during eleventh plan

†*193. SHRI MOTILAL VORA:

SHRI SATYAVRAT CHATURVEDI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of funds provided to States especially naxal-affected States for modernization of police during the last five years;

(b) the quantum of Central assistance spent on purchase of sophisticated weapons by the States; and

(c) the funds targetted to be provided to States by Government for modernization of police during the Eleventh Five Year Plan?

† Original notice of the question was received in Hindi.